

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

STARRED QUESTION NO.204

TO BE ANSWERED ON THE 26<sup>TH</sup> DECEMBER, 2018

MIG FIGHTER CRASHES

\*204. SHRI PRAHLAD SINGH PATEL:

Will the Minister of DEFENCE ज़कक ea=h  
be pleased to state:

- (a) whether any MiG fighters of the Indian Air Force have crashed in the past six months;
- (b) if so, the details thereof;
- (c) the details of casualties occurred due to these crashes and the compensation paid by the Government;
- (d) whether the factors responsible for these crashes have been ascertained; and
- (e) if so, the details thereof and the steps taken by the Government to check such rising trend of MiG fighter crashes?

A N S W E R

MINISTER OF DEFENCE

(SMT. NIRMALA SITHARAMAN)

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**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 204 FOR ANSWER ON 26.12.2018**

A total number of two MiG aircraft of the Indian Air Force (IAF) have crashed in the last six months. There was one casualty of service personnel in these accidents. The compensation will be paid after the Court of Inquiry is finalized.

The factors responsible for these crashes will be known, once Court of Inquiry is completed.

Each aircraft accident in the IAF is investigated through a Court of Inquiry and remedial measures are undertaken accordingly to check their recurrence in future. Besides, a continuous and multi-faceted effort is always underway in the IAF to enhance and upgrade flight safety. Measures to enhance the quality of training to improve the skill levels, ability to exercise sound judgment and situational awareness of pilots are being pursued. Constant interaction with Original Equipment Manufacturers (OEMs) is also maintained for enhancement of aerospace safety. In addition, various bird hazard management measures are also undertaken.

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